NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

CP. SR.No.3891/9/HDB/2017
IVRCL Limited
IDBI Capital Markets & Securities Limited
IVRCL Limited
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Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendan Naik	Advoerre	9849387366	2l
Myrri Indukuru	Admocate	9949833577	I. Mysic
	* .		

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

ORDER

Heard. Shri D.Narendar Naik, Ms.Mytri Indukuru, Ld. Counsels for the Petitioner. None appeared from the Respondent.

Ld. Counsels for the Petitioner submits that complied the objections raised by the Office and request one week time

Case is posted to 1/4-11-2017.

Member (T)

Member (J)